GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4156 ANSWERED ON:18.12.2014 ALLOCATION OF FUNDS UNDER NRLM Rathwa Shri Ramsinh Patalyabhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the criteria for allocation to States under National Rural Livelihood Mission (NRLM)- Aajeevika for support to live-lihood programmes;

(b) whether at present grant is being allocated randomly in the absence of specific ratonal principle;

(c) if so, the reasons therefor;

(d) whether the Ministry has any planning for making it more rational by linking to percentage of number of poor and population of a State; and

(e) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) Under NRLM, allocation of Central funds to all the States, except Jammu & Kashmir, is based upon their inter-se poverty ratio as communi- cated by the Planning Commission. In the case of Jammu & Kashmir, the funds are provided to cover about 2/3rd of the rural households within a period of 5 years from 2013-14.

NRLM is also supported by a World Bank credit of USD 500 million for implementation of the National Rural Livelihoods Project in 13 high poverty States. The funds under this project are provided to the States based on their Annual Action Plans approved by the Ministry.

(b) No, Madam.

(c) to (e) Do not arise.